

construction of buildings and the purchase of essential equipments for combating Leprosy in Santhal Paraganas, under the Scheme of grants to voluntary institutions

रामगंगा पर पुल

१८३२. श्री प्रकाश बीर शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि.

(क) क्या यह सच है कि मुगादाबाद के निकट रामगंगा पर बनाये गये पुल को दोहरा करने की योजना सरकार के विचाराधीन है; और

(ख) यदि हा, तो इसके कब तक कार्यान्वित होने की आशा है ?

रेलवे उपमंत्री (श्री सै० बे० रामस्वामी):

(क) मटक और रेल यातायात के लिए झलगा-झलगा डेक बनाने के कई वैकल्पिक सुझावों पर रेलवे और परिवहन मंत्रालय (मटक स्कन्ध—Roads Wing) विचार कर रहे हैं।

(ख) अन्तिम रूप से अभी कोई निर्णय नहीं किया गया है, लेकिन रकम और सामान की स्थिति को देखते हुए तीसरी पंचवर्षीय योजना में पहल डम योजना पर अन्तिम निर्णय होने की सम्भावना नहीं है।

Bogus Police Warrants

1833. Shri Aurobindo Ghosal: Will the Minister of Railways be pleased to state:

(a) whether any forged police warrants on which tickets had been issued during 1954, 1955 and 1956 from Howrah, Chandernagore and Chinsurah Railway Stations of the Eastern Railway, have been detected;

(b) if so, their number; and

(c) the amount involved?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Certain cases of tickets having been issued in exchange of forged police warrants

were detected in 1956 at Howrah and in 1956 at Chandernagore stations but not at Chinsurah.

(b) and (c). A statement is given below:—

Statement

No case of forged police warrants was detected during 1954.

	HOWRAH		CHANDERNAGORE	
	1955	1956	1955	1956
The number of forged police warrants detected.	88	Nil	Nil	141
The price of the tickets issued in exchange of the forged police warrants	Rs. 9,400 approximately.	Nil	Nil	Rs. 6,300/- approximately.

Theft of Articles

1834. Shri Aurobindo Ghosal: Will the Minister of Railways be pleased to state:

(a) whether any theft of insured articles was detected in the Down Bombay Mail on the 4th November, 1956 at Howrah Station.

(b) if so, what is the amount of insured articles stolen, and

(c) the action taken in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes

(b) About Rs. 800

(c) The Government Railway Police, Howrah have registered a case under section 379 IPC and the case is under investigation.

Electrification Scheme for Manipur

1835. Shri L. Achaw Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the rural electrification scheme for Manipur has been implemented;